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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 173/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: **Jignesh Ramesh Patel & Ors.**

V/s.

HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: **Section 241-242 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	<u>SHARVIL P. MAJMUdar</u>	<u>ADVOCATE</u>	<u>PETITIONER</u>	
2.	<u>Sejal S. Patel</u>	<u>PA</u>		

ORDER

Learned Advocate Mr. Sharvil Majmudar present for Petitioner. None present for Respondents.

Petitioner is directed to issue notice informing the date of hearing before admission on Respondents and shall file proof of service.

List the matter on 09.10.2017 for hearing before admission.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.